

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI

(Under Section 18 (1) read with Section 14 (1) of
the National Green Tribunal Act 2010)

APPLICATION No. 22 of 2021 (SZ)

D. Vijayaragavan,
West Tambaram, Chennai – 600 045

... Applicant

-Vs

1. The Commissioner of Police,
Greater Chennai Police,
Periyamet, Chennai – 600 007
and 6 others

... Respondents

INDEX TO ADDITIONAL DOCUMENTS No.2

Sl. No.	Description of Document	Page No.
1	<u>Exhibit No.1</u> : Letter No. P476698 dated 01.03.2021 issued by The Joint Chief Controller of Explosives , 3 rd Respondent herein, to the Applicant	1
2	<u>Exhibit No.2</u> : Letter No. RCHTR.PG.PMO dated 12.03.2021 issued by BPCL, 7 th Respondent herein, to the Applicant.	2
3	<u>Exhibit No.3</u> : Site Photographs taken on 04.04.2021 using Drone Camera (2 Nos)	3 - 4

E-filing No. :

Date : 08.04.2021

Hard Copy filed on : 09.04.2021

Filed by:



V.B.R. Menon

Counsel for Applicant

Mobile ; 9384762930

E-mail: vbrmenon@gmail.com

Place : Chennai-600078

Date : 08.04.2021

Exhibit No.1

1



Skand Post/Bharat

भारत सरकार | Government of India

वाणिज्य और उद्योग मंत्रालय | Ministry of Commerce & Industry

पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पेसो) | Petroleum & Explosives Safety Organisation (PESO)

पूर्व नाम- विस्फोटक विभाग | Formerly- Department of Explosives

A और D - विंग, ब्लॉक 1-8, दूसरा तल, शास्त्री भवन | A & D - Wing, Block 1-8, IInd Floor, Shastri Bhavan

26 हड्डोस रोड, नुंगम्बक्कम चेन्नै | 26 Haddows Road, Nungambakkam Chennai 600006

फोन (Phone):- 044-28281023 | फैक्स (Fax):- 044-28284848

E-Mail: jtcechennai@peso.gov.in

Website: <http://peso.gov.in>

Phone: 044-28281041 : Fax- 044-28284848

NO: NO: P467698

1 March 2021

To
Sh. D.Vijayaragan,
No. 36, Alagesan Street,
West Tambaram,
CHENNAI-600 045.

02 MAR 2021

SUB: Petroleum Retail outlet at Old Sy.No.310 and 314 New Survey No.77,
Tambaram Village, Kanchipuram District – Regarding.

<><><>

Dear Sir,

Please refer to your e-mail dated 19/02/2021.

It is intimated that licence to store petroleum at Old Sy.No.310 and 314 New Survey No.77, Tambaram Village, Kanchipuram District for fuelling of motor conveyance in Form XIV of Petroleum Rules 2002 has not yet been granted by this organization. It is intimated that the Commissioner of Police, Greater Chennai Police, Chennai has issued No Objection Certificate Rc.No.E2(2)/231/24159/2020, NOC No.28/2020 Dt.29.12.2020 as required under Rule 144 of Petroleum Rules 2002 to issue licence in Form XIV of the said Rules.

Application No.22/2021 has been filed in Hon'ble National Green Tribunal, South Zone and M/s. Bharat Petroleum Corporation Limited has been informed vide this office letter dated 24/02/2021 that further necessary action in this matter will be taken as per Hon'ble Tribunal directive.

Yours faithfully

(D.C.PANDEY)

Controller of Explosives
For Jt.Chief Controller of Explosives
South Circle, Chennai.

Copy to: M/s. Bharat Petroleum Corporation Limited, Chennai Retail Territory, No.35, Vaiedyanathan Street, Tondiarpet, Chennai – 600 081. In reference to their application dated 17.02.2021 for grant of licence for the subject retail outlet, he is requested to inform the latest status of the application No.22/2021 filed in Hon'ble National Green Tribunal, South Zone.

For Jt.Chief Controller of Explosives
South Circle, Chennai.

भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड
(भारत सरकार का उपक्रम)
औद्योगिक एवं वाणिज्य



BHARAT PETROLEUM CORPORATION LTD.
(A GOVT. OF INDIA ENTERPRISE)
INDUSTRIAL & COMMERCIAL

RCHTR.PG.PMO

12.03.2021

D.Vijayaragavan,
No 36 Alagesan Street,
West Tambaram,
Chennai 600045.
9789800624,
sanreddy2@gmail.com.

Subject P G Portal Complaints: PMOPG/E/2021/0119384

Dear Sir,

This is with ref to your petition in Pubic Grievance Portal with no PMOPG/E/2021/0119384 regarding absence of response to your complaint in PG Portal with No. PMOPG/E/2021/0091674 on objection of establishing Petroleum Retail outlet by M/s Bharat Petroleum Corporation under Dealer Name VISHVESH ENERGY CENTER Town Survey Number 77 Door Number 1, Alagesan Street, West Tambaram, Chennai 600045 Chengalpattu District.

We would like to inform you that the same was responded by our email dated 04.03.2021 to the id sanreddy2@gmail.com as provided by you in the petition. (Attached herewith)

We would like to reiterate that putting up of new retail outlets is subject to various statutory approvals. The concerns as expressed by you are considered by the approving authorities while issuing No-Objection Certificate. The matter is subjudice now and case shall be presented before the Honble Tribunal.

Thanking you,

Yours faithfully,
for Bharat Petroleum Corporation Limited,


Territory Manager (Retail), Chennai.

1. रंगनाथन गार्डन्स, 11 वीं मेडन रोड से, अण्णा नगर, चेन्ने - 600 040 कार्या : 044 - 26216869, 26212080, फैक्स : 044 - 26268389, 26213315
रजिस्टर्ड ऑफिस : भारत भवन, 4&6, करीमभाय रोड, बेलार्ड इस्टेट, पोस्ट बॉक्स क्र. 688, मुंबई - 400 001.

1. Ranganathan Gardens, Off. 11th Main Road, Anna Nagar, Chennai - 40 ☎Off. : 044 - 26216869, 26212080, Fax. : 044 - 26268389, 26213315
Registered Office : Bharat Bhavan, 4&6, Currimbhoy Road, Ballard Estate, P.B. No. 688, Mumbai - 400 001.
email : bharatpetroleum.in web : www.bharatpetroleum.in CIN : L23220MH1952GO1008931

Exhibit No.3





Vent Pipe

Petitioner's House

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN ZONE
SITTING AT CHENNAI**

Original Application No. 22 of 2021 (SZ)

D. Vijayaragavan,
S/o.Duraisamy,
New No.36, Old No.2,
Alagesan Street,
West Tambaram,
Chennai – 600 045
Chengalpattu District ... Applicant

And

The Commissioner of Police,
Greater Chennai Police,
No.132, Commissioner Office Building,
EVK Sampath Road, Vepery,
Periyamet, Chennai – 600 007
and 6 others ... Respondents

**INDEX TO ADDITIONAL
DOCUMENTS No.2**

**V.B.R Menon, B.E, MBA(IIMA), LLB,
(Ms – 23 / 2012)
Counsel for the Applicant
Ph: 9384762930**